

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY

O.A. No. 174/87

Mr. Suresh R. Sonar
C/o. Mr. G.S. Walia
89/10 Western Railway
Employees' Quarters
Matunga Road
Bombay 19

Applicant

V/s.

1. The Union of India
through General Manager
Western Railway, Bombay
2. Railway Recruitment Board
Bombay Central, Bombay-8.

Respondents

Coram: Hon'ble Member(A) S.P. Mukherjee
Hon'ble Member(J) M.B. Mujumdar

Appearance:

1. Mr. G.S. Walia
Advocate
for the applicant
2. Mr. R.C. Master
Advocate
for the respondent

ORAL JUDGMENT

Dated: 18.6.1987

(PER: M.B. Mujumdar, Member(J))

Heard Mr. Walia for the applicant and
Mr. Master for the respondents.

2. On our directions the respondents have stated
the relevant facts through their letter to-day. The letter
is dated 17.6.1987 and the same is signed by the Chairman,
Railway Recruitment Board. Of course, the facts stated
therein are not new and all the relevant facts were
placed before us on the last day by Mr. Master, the
Learned Advocate for the respondents. We find from
the record produced before us that the applicant had
obtained only 93 marks in the written test and 15
marks in the interview, that is in all 108 marks.

On the basis of the marks obtained by him in the written test he was simultaneously called for psychological test. But in that ~~the applicant~~ did not pass. We find from the record that the candidates who had not obtained a total of 150 marks in the written test and interview were held to be ineligible for appointment. No marks are allotted for psychological test, which is only meant for those who wanted them to be appointed to the post of Assistant Station Master. As the applicant had obtained less than the cut-off point of marks we do not think this is a fit case for admission.

3. We, therefore, reject the application summarily under section 19(3) of the Administrative Tribunals Act 1985.

S.P. Mukherjee
18-6-87

(S.P. Mukherjee)
Member (A)

M.B. Mujumdar
18-6-87
(M.B. Mujumdar)
Member (J)